

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 648 of 2020

IN THE MATTER OF:

**Pankaj Mahajan, Resolution Professional
M/s NS Papers Ltd.**

...Appellant

Versus

Fimakem India Ltd.

...Respondent

Present:

For Appellant: Mr. Sanjeev Pande and Mr. Sumit Shukla, Advocates.

For Respondent: Mr. Sushant Mahajan, Advocate.

ORDER
(Through Virtual Mode)

01.09.2020: Pleadings are complete. Learned counsels for the parties may file their short written submissions, not exceeding three pages, within three weeks together with compilation of relevant judgments.

List the appeal 'for hearing' on **7th October, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Venugopal M.]
Member (Judicial)**

**[Shreasha Merla]
Member (Technical)**

am/gc